

**NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH, (COURT-II)**

**(IB)-3013(ND)2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER (T)**

**MR. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL  
ON 03.03.2020**

**NAME OF THE COMPANY: M/s. Reach International V/s. M/s. Altech  
Infrastructure (P) Ltd.**

**UNDER SECTION 9 OF IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present for the Petitioner</b>	:	Present.
<b>Present for the Respondent</b>	:	Mr. Sonam Sharma, Ms. Ridhima Verma, Advs.

**ORDER**

Counsel for both the sides are present and pray for an adjournment on the ground of the settlement under progress. At the request, matter is adjourned to 23.02.2020.



**(L.N. Gupta)  
Member (T)**



**(Ch. Mohd. Sharief Tariq)  
Member (J)**